

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No. 995/28359-384/F.1(3)/Gaz/2023 dated 19.04.2023, the name of the Committee Shall be read as "Selection Committee for Selection of Law Researchers for District Judge (Commercial Courts)" instead of Committee for the engagement of Law Researchers for District Judges (Commercial Courts), with immediate effect.

26.4.23

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

Dated 26 APR 2023

1053
No. 32783-805 /F.1(3)/Gaz/23

Sub:- Selection Committee for Selection of Law Researchers for District Judge (Commercial Courts).

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. The Principal Judge, Family Court (HQs), Dwarka, New Delhi.
4. Ms. Anju Bajaj Chandana, Principal Judge, Family Court, Central, Tis Hazari Courts, Delhi.
5. Dr. Kamini Lau, District Judge, Commercial Court-02, Central, Tis Hazari Courts, Delhi.
6. The Officer In Charge, General Branch, Accounts Branch, (Central) & Recruitment Cell, Tis Hazari Court, Delhi,
7. The Sr.AO(J)/Branch In-charge, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The P.S. to the undersigned.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi